27. Information Technology Act 2000 dealing with Cyber Security, Cyber Crime and other information security related legal aspects is in place to encourage expansion of e-commerce through internet.

Bandwidth to S.T.P.I.

2357. SHRI R.S. GAVAI: Will the Minister of COMMUNICATIONS AND INFORMATIONTECHNOLOGY be pleased to state:

(a) whether the Department of InformationTechnology has acceded to the demand of Software Technology Park of India to provide bandwidth to call centres;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the measures undertaken to provide bandwidth in remote areas of the country where V.S.N.L. is unable to access?

THE MINISTER OF STAFE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATIONTECHNOLOGY (DR. SAN JAY PASWAN): (a) to (c) Software Technology Parks of India (STPI) has been providing bandwidth to Call Centres for data only however voice applications on International Private Leased Circuits (IPLC) by STPI is not covered under existent licensing conditions.

(d) STPI has set up infrastructure facility at 35 locations spread throughout the country providing more than 150 Mbps of bandwidth to software exporters.

Dues of Postal Department to Indian Airlines

2358. SHRI R.S. GAVAI: Will the Minister of COMMUNICATIONS AND INFORMATIONTECHNOLOGY be pleased to state:

(a) whether it is a fact that Posts and Telegraph Department owes crores of rupees to the Ministry of Civil Aviation for the cargo that the airline has carried since 1994;

(b) if so, the details thereof;

(c) the reasons for withholding the payment; and

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